

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1486
TO BE ANSWERED ON 03rd MAY, 2016

PUBLIC DISTRIBUTION

1486. SHRI NISHIKANT DUBEY:
DR. BHOLA SINGH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of persons receiving foodgrains under the Public Distribution System (PDS) and their ratio to the total population along with the criteria adopted for their identification, State-wise ;
- (b) whether the Government has received any complaints regarding issuance of cards to ineligible persons;
- (c) if so, the details thereof and the corrective steps taken to check cases of irregular inclusion and exclusion; and
- (d) the quantity of different food items provided to States during the last three years under PDS, State-wise?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a): National Food Security Act (NFSA), 2013, notified on 10.9.2013. Under the Act, the number of persons eligible for receiving subsidized foodgrains under the Targeted Public Distribution System (TPDS) is estimated at about 81.35 crores which covers about 67% of the total population of the country comprising of 75% of the rural and 50% of the urban population. Corresponding to the all India coverage, the State/Union Territory (UT)-wise coverage for receiving highly subsidized foodgrains was determined by the erstwhile Planning Commission on the basis of 2011-12 NSSO Household Consumption Expenditure Survey. The responsibility of identification of eligible households within the coverage determined for State/UT is that of the State/UT Government as per criteria evolved by them.

(b) & (c): There have been complaints about irregularities in the functioning of the Targeted Public Distribution System (TPDS) including issuance of cards to ineligible persons, distribution, leakages, diversion, etc. in some States/regions in the country. Therefore, as and when complaints are received by the Government from individuals and organizations as well as through press reports, these are referred to the State/UT Governments concerned for inquiry and appropriate action. A State/UT-wise statement indicating number of such complaints received during the last three years and current year is at Annex -I.

As per relevant clauses of the Public Distribution System (Control) Order, 2001 and Targeted Public Distribution System (Control) Order, 2015, State Governments/UT Administrations are required to review the lists of beneficiaries every year for the purpose of deletion of ineligible families and inclusion of eligible families. The exercise of deletion of bogus/ineligible cards and inclusion of eligible families is a continuous process and State Governments/UT Administrations are to periodically carry out the same.

Government is also implementing Component-I of the Plan scheme 'End-to-end Computerisation of TPDS Operations' during the 12th Five Year Plan (2012-17). Component-I which includes digitization of beneficiary/ration cards data for ensuring de-duplication of bogus/ineligible ration cards and distribution of TPDS commodities to eligible beneficiaries.

(d): A statement showing quantity of different food items provided to States during the last three years under PDS is at Annex-II, III & IV.

ANNEX-I

ANNEX REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE UNSTARRED QUESTION NO. 1486 DUE FOR ANSWER ON 03.05.2016 IN THE LOK SABHA

COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT FROM INDIVIDUALS, ORGANISATIONS & THROUGH MEDIA REPORTS ETC FROM 2013 TO 2016 (upto 31.01.2016)

S. No.	State/UT	2013	2014	2015	2016
1	Andhra Pradesh	3	4	8	-
2	Arunachal Pradesh	-	1	1	-
3	Assam	-	5	34	1
4	Bihar	32	55	106	4
5	Chhattisgarh	3	3	6	-
6	Delhi	37	78	113	2
7	Goa	-	-	-	-
8	Gujarat	4	16	8	-
9	Haryana	11	26	35	2
10	Himachal Pradesh	-	-	4	1
11	J&K	-	-	5	-
12	Jharkhand	8	16	32	-
13	Karnataka	6	6	16	-
14	Kerala	1	1	16	3
15	Madhya Pradesh	17	7	17	1
16	Maharashtra	20	25	48	4
17	Manipur	2	1	6	-
18	Meghalaya	1	2	7	-
19	Mizoram	-	-	-	-
20	Nagaland	-	3	-	-
21	Orissa	3	8	22	3
22	Punjab	6	5	10	-
23	Rajasthan	18	31	33	-
24	Sikkim	0	-	-	-
25	Tamil Nadu	9	7	22	1
26	Telangana	-	-	10	-
27	Uttarakhand	2	8	24	1
28	Uttar Pradesh	92	137	197	21
29	West Bengal	7	11	32	1
30	Chandigarh	-	3	6	-
31	D& N Haveli	-	1	-	-
32	Puducherry	-	-	-	-
TOTAL		282	460	818	45

ANNEX REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO. 1486 DUE FOR ANSWER ON 03.05.2016 IN THE LOK SABHA**Allocation and Offtake of RICE for the Year 2012-13 TO 2015-16 Under TPDS**

(In Thousand tons)

SL.NO	STATES/UTs	2013-14		2014-15		2015-16	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh	3539.352	2553.621	2472.473	1536.778	1953.871	2007.143
2	Arunanchal Pradesh	96.840	93.572	101.556	96.646	101.556	101.417
3	Assam	1362.492	1269.551	1511.175	1460.624	1429.260	1272.854
4	Bihar	1974.021	1832.797	2948.940	2021.859	3144.764	2948.898
5	Chhatisgarh	1099.986	1061.416	1337.466	1329.701	1384.056	1384.056
6	Delhi	134.572	110.831	81.467	72.839	87.669	87.502
7	Goa	53.580	54.489	55.933	50.488	52.436	55.339
8	Gujarat	329.448	327.062	627.728	530.488	326.376	326.406
9	Haryana	0.000	4.333	0.000	0.000	0.000	0.000
10	Himachal Pradesh	189.702	184.633	184.092	180.805	184.092	185.463
11	Jammu & Kashmir	533.172	538.436	533.172	466.672	532.500	529.399
12	Jharkhand	1182.072	1022.305	1227.007	958.781	1283.460	1048.342
13	Karnataka	2131.952	2178.759	2422.132	2183.959	2032.403	1827.153
14	Kerala	1187.220	1194.108	1234.322	1203.525	1187.220	1182.300
15	Madhya Pradesh	338.145	313.247	763.298	713.283	847.506	867.342
16	Maharashtra	2196.672	2020.396	1986.999	1774.854	2021.100	1905.616
17	Manipur	137.868	129.234	153.154	153.324	137.868	137.870
18	Meghalaya	161.352	161.569	169.181	168.293	159.558	148.924
19	Mizoram	62.652	58.598	62.652	59.930	62.325	64.318
20	Nagaland	110.580	101.996	99.716	111.909	94.284	100.343
21	Odisha	1727.808	1717.718	1844.936	1724.733	1655.354	1551.191
22	Punjab	0.000	0.000	0.000	0.000	0.000	0.000
23	Rajasthan	0.000	0.000	0.000	0.000	0.000	0.000
24	Sikkim	41.328	42.887	41.340	39.808	41.172	40.214
25	Tamil Nadu	3557.436	2867.014	3557.436	2923.200	3557.436	3578.450
26	Telangana			1138.113	400.992	1356.996	1241.471
27	Tripura	275.004	281.514	275.157	274.592	257.945	247.796
28	Uttar Pradesh	2720.988	2779.858	3423.076	3041.780	2819.643	2831.275
29	Uttarakhand	182.856	185.334	246.844	283.858	232.632	251.469
30	West Bengal	1431.132	1362.203	1824.004	1783.288	1400.883	1381.986
31	A&N Islands	23.474	22.467	23.205	17.591	22.835	14.767
32	Chandigarh	3.680	3.230	5.239	4.252	2.460	2.632
33	D&N Haveli	9.588	10.480	9.702	10.492	9.475	9.374
34	Damen& DIU	2.676	0.675	3.396	2.055	2.741	2.402
35	Lakshadweep	4.620	3.090	4.620	5.044	4.620	3.720
36	Puducherry	47.712	27.862	50.922	5.916	19.880	3.719
	TOTAL	26849.980	24515.285	30420.453	25592.359	28406.376	27341.151

Above allocation and offtake includes addl. APL allocation and offtake also.

Offtake Source: FCI

ANNEX-III**ANNEX REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1486 DUE FOR ANSWER ON 03.05.2016 IN THE LOK SABHA****Allocation and Offtake of WHEAT for the Year 2012-13 TO 2015-16 Under TPDS**

(In Thousand tons)

SL. NO	STATES/UTs	2013-14		2014-15		2015-16	
		Allocation	Offtake	Allocation	Offtake	Allocation	Offtake
1	Andhra Pradesh	283.464	134.546	157.320	50.485	156.383	62.400
2	Arunachal Pradesh	4.716	6.590	0.000	0.000	0.000	0.000
3	Assam	524.364	518.490	378.919	379.669	382.664	381.425
4	Bihar	1830.770	1362.684	1965.960	1916.289	2096.511	2076.123
5	Chhatisgarh	155.817	170.866	0.000	0.000	0.000	0.000
6	Delhi	420.322	410.659	275.226	288.086	336.831	338.384
7	Goa	9.456	9.574	7.215	6.751	9.256	8.733
8	Gujarat	1755.660	1178.259	1460.067	1355.250	1758.732	1690.050
9	Haryana	632.504	481.769	795.000	732.473	795.000	780.211
10	Himachal Pradesh	328.266	318.272	323.904	317.560	323.904	326.507
11	Jammu & Kashmir	223.632	218.199	223.632	199.373	223.352	218.229
12	Jharkhand	176.580	0.087	132.435	0.000	176.688	47.869
13	Karnataka	324.430	288.673	120.525	129.137	576.433	411.179
14	Kerala	285.468	272.605	240.027	238.201	285.468	282.738
15	Madhya Pradesh	2404.871	2206.100	2430.949	2198.098	2542.509	2314.928
16	Maharashtra	2519.464	2286.973	2540.493	2270.925	2584.092	2418.752
17	Manipur	33.084	31.201	18.225	18.957	33.084	33.083
18	Meghalaya	27.228	26.998	19.677	19.904	26.926	24.954
19	Mizoram	7.488	7.795	7.488	7.489	7.449	7.186
20	Nagaland	16.296	23.052	27.160	25.420	32.592	33.677
21	Odisha	464.064	355.464	348.045	283.488	444.585	299.338
22	Punjab	781.044	587.370	870.120	191.434	870.120	890.317
23	Rajasthan	2485.536	2399.933	2791.572	2723.600	2791.572	2681.131
24	Sikkim	2.952	3.045	2.943	2.981	3.120	3.119
25	Tamil Nadu	165.396	143.240	165.396	159.207	165.396	167.584
26	Telangana			58.332	24.172	108.684	37.749
27	Tripura	28.236	29.895	28.092	25.632	26.486	27.014
28	Uttar Pradesh	4547.532	3975.644	3851.697	3172.077	4652.720	4451.141
29	Uttrakhand	329.136	325.940	265.803	255.885	274.860	278.117
30	West Bengal	2426.064	2198.248	2036.967	1969.660	2218.113	1937.687
31	A&N Islands	10.546	9.578	10.815	7.136	10.814	7.611
32	Chandigarh	32.172	21.495	25.973	22.766	10.545	12.130
33	D&N Haveli	0.876	2.712	0.768	1.944	0.866	0.846
34	Damen& DIU	2.976	0.050	2.265	0.211	3.051	2.034
35	Lakshadweep	0.000	0.000	0.000	0.000	0.000	0.000
36	Puducherry	12.600	5.565	9.450	0.034	5.250	0.807
	TOTAL	23253.010	20011.571	21592.460	18994.294	23934.056	22253.053

Above allocation and offtake includes addl. APL allocation and offtake also.

Offtake Source: FCI

ANNEX REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO. 1486 DUE FOR ANSWER ON 03.05.2016 IN THE LOK SABHA

STATEMENT SHOWING ALLOCATION AND OFFTAKE OF FOODGRAINS (RICE+WHEAT) OF SPECIAL ADHOC ADDITIONAL ALLOCATIONS MADE DURING 2013-14 to 2015-16 UNDER TPDS

(IN THOUSAND TONS)

S. No.	STATES/UTS	2013-14		2014-15		2015-16	
		ALLOCATION	OFF TAKE	ALLOCATION	OFF TAKE	ALLOCATION	OFF TAKE
1	ANDHRA PRADESH	3822.816	2688.167	2629.793	1587.263	121.136	104.326
2	ARUNACHAL PRADESH	101.556	100.162	101.556	96.646	7.596	5.897
3	ASSAM	1886.856	1788.041	1890.094	1840.293	93.864	92.373
4	BIHAR (NFSA)	3804.791	3195.481	4914.9	3938.148		
5	CHHATTISGARH (NFSA)	1255.803	1232.282	1337.466	1329.701		
6	DELHI (NFSA)	554.894	521.49	356.693	360.925		
7	GOA	63.036	64.063	63.148	57.239	2.456	0.301
8	GUJARAT	2085.108	1505.321	2087.795	1885.738	162.564	161.039
9	HARYANA (NFSA)	632.504	486.102	795	732.473		
10	HIMACHAL PRADESH (NFSA)	517.968	502.905	507.996	498.365		
11	JAMMU & KASHMIR(NFSA)	756.804	756.635	756.804	666.045	47.030	13.401
12	JHARKHAND(NFSA)	1358.652	1022.392	1359.442	958.781	91.794	64.575
13	KARNATAKA (NFSA)	2456.382	2467.432	2542.657	2313.096		
14	KERALA	1472.688	1466.713	1474.349	1441.726	119.172	117.714
15	MADHYAPRADESH (NFSA)	2743.016	2519.347	3194.247	2911.381		
16	MAHARASHTRA (NFSA)	4716.136	4307.369	4527.492	4045.779		
17	MANIPUR	170.952	160.435	171.379	172.281	12.732	12.732
18	MEGHALAYA	188.58	188.567	188.858	188.197	11.700	12.870
19	MIZORAM	70.14	66.393	70.14	67.419	4.774	5.050
20	NAGALAND	126.876	125.048	126.876	137.329	9.504	9.503
21	ODISHA	2191.872	2073.182	2192.981	2008.221	162.217	140.448
22	PUNJAB (NFSA)	781.044	587.37	870.12	191.434		
23	RAJASTHAN (NFSA)	2485.536	2399.933	2791.572	2723.6		
24	SIKKIM	44.28	45.932	44.283	42.789	2.750	2.475
25	TAMIL NADU	3722.832	3010.254	3722.832	3082.407	372.924	369.186
26	TELANGANA	0	0	1196.445	425.164	64.932	12.414
27	TRIPURA	303.24	311.409	303.249	300.224	9.430	9.619
28	UTTAR PRADESH	7268.52	6755.502	7274.773	6213.857	750.640	584.576
29	UTTARAKHAND	511.992	511.274	512.647	539.743	19.092	7.675
30	WEST BENGAL	3857.196	3560.451	3860.971	3752.948	308.449	142.892
31	A&N ISLANDS	34.02	32.045	34.02	24.727	1.969	0.000
32	CHANDIGARH (NFSA)	35.852	24.725	31.212	27.018		
33	D&N HAVELI	10.464	13.192	10.47	12.436	1.276	0.852
34	DAMAN & DIU	5.652	0.725	5.661	2.266	0.154	0.048
35	LAKSHADWEEP(NFSA)	4.62	3.09	4.62	5.044	0.114	0.051
36	PONDICHERY(NFSA)	60.312	33.427	60.372	5.95	2.685	0.220
	GRAND TOTAL	50102.99	44526.856	52012.913	44586.653	2380.954	1870.237

Offtake source: FCI
